GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED Q. NO 2053 TO BE ANSWERED ON 30th JULY, 2021

DEATH CERTIFICATE OF COVID DEATHS

2053 SHRI V.K. SREEKANDAN

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- a) whether the Government has issued any guidelines to the hospitals to issue death certificates stating the exact cause of death including death due to COVID-19, if so, the details thereof;
- b) whether as per the new guidelines fatalities due to related complications shall also be certified as COVID- 19 deaths, if so, the details thereof;
- c) whether the Government proposes to set up a grievance redressal process for the families of COVID-19 patients in case of errors in death certificates, if so, the details thereof;
- d) whether the Government proposes to include the above, in the guidelines; and
- e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR BHARATI PRAVIN PAWAR)

(a) to (e) Health is a state subject, detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all States/UTs report cases and deaths to Union Health Ministry on a regular basis.

ICMR on 10th May 2020 issued 'Guidance for appropriate recording of COVID-19 related deaths in India'

(Available at:

https://www.icmr.gov.in/pdf/covid/techdoc/Guidance_appropriate_recording_of_related_deaths_India.pdf). This was widely disseminated among states/UTs.

MoHFW vide letter dated 9th October 2020 has conveyed to States/UTs, WHO and ICMR guidelines on correct recording of COVID-19 related deaths in accordance with globally accepted ICD-10 classification. In addition, the issue of correct and timely reporting of deaths has also been stressed to all States/UTs through multiple video conferences including VCs held on 12th October, 2020; 05th December 2020; 22nd June 2021.

166 Central teams deployed to 33 states/UTs have also reiterated the need for correct recording of deaths.

The data of deaths are obtained from States/UTs. It has been noted that some of states based on reconciliation of mortality data also revise the reported COVID-19 deaths sometimes. All states have also been advised that while reconciling the data, the details of deaths shall be indicated date wise & district wise to get a correct picture of the pandemic.